

**IN THE NATIONAL COMPANY LAW TRIBUNAL
COURT NO. IV, NEW DELHI**

(IB)-1281/ND/2018

Under Section: 9 of IBC Code, 2016.

In the matter of:

B.D. Construction Co.

.....Applicant

Vs.

Stride Autoparts Ltd.

.....Respondent

Order delivered on 25.10.2018

CORAM

**DR. DEEPTI MUKESH,
HON'BLE MEMBER (J)**

For the Applicant : Mr. Parteek Gupta, Adv.

For the Respondent : Mr. Tarun Mehta, Adv.

ORDER

Pleadings are complete. Reply is filed. Learned counsel for the applicant states that they do not wish to file rejoinder. Fix for final arguments on 26.11.2018.

Goldy Sehgal

Sd/-
**(DR. DEEPTI MUKESH)
MEMBER (JUDICIAL)**

